

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 276 of 2020

In the matter of:

Sanjay Lamba

....Appellant

Vs.

Union Bank of India & Anr.

....Respondents

Present:

Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Sowmya Saikumar, Mr. Upinder Singh and Mr. Ankush Chattopadhyay, Advocates.

**Respondents: Mr. Vivek Kohli, Sr. Advocate with Ms. Malvika Jain, and Ms. Somyashree, Advocates for R-1.
Mr. Sandeep Bhuraria and Mr. Aman Anand, Advocates for R-2.
Mr. Pawan Trivedi, RP**

ORDER
(Through Virtual Mode)

03.03.2021: Due to paucity of time, the matter could not be taken up.

List the matter 'for hearing' on **17th March, 2021 at 12:00 Noon.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

Ash/GC